

- (v) National Handicapped Finance & Development Corporation is being set up to provide an additional channel of finance at concessional rates to enable the handicapped persons to take up self employment projects.

[English]

International Labour Organisation Conference

252 DR. T. SUBBARAMI REDDY Will the Minister of LABOUR be pleased to state

(a) whether 83rd Annual Conference of the International Labour Organisation was held in Geneva,

(b) if so, the number of participants therein, and

(c) the main objectives of the ILO conference?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) (a) to (c) The 83rd Session of the International Labour Conference of the International Labour Organisation (ILO) was held at Geneva from 4th to 20th June, 1996. Delegations comprising of Governments, Employers and Workers representatives from 159 countries including India attended the Conference. The Conference, inter alia, adopted -

- (i) Convention and Recommendation on Homework, suggesting adoption, implementation and periodical review of a national policy on Homework, aimed at improving situation of homeworkers,
- (ii) called for achieving the objective of full employment through sustained economic growth, and
- (iii) adopted Resolution on Child Labour calling upon Governments and where appropriate, Employers and Workers Organisation, to develop formal policies and set priorities, so as to immediately put an end to the most intolerable aspects of child labour

[Translation]

Flight from India to Malaysia

253 SHRI SOHAN BEER Will the Minister of CIVIL AVIATION be pleased to state

(a) the number of flights being operated in a week from India to Malaysia at present

(b) whether any proposal has been received to increase the existing number of flights between the two countries,

(c) if so, whether any negotiations have been held between the two countries in this regard and

(d) if so, the number of additional weekly flights proposed to be conducted between the two countries as a result thereof?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C. M. IBRAHIM) (a) At present 13 flights per week are being operated between India and Malaysia by the designated carriers of both sides

(b) Yes sir

(c) and (d) Negotiations were held in April 1996 but no agreement could be reached

Welfare Schemes for Weaker Sections

254. SHRI MAHENDRA SINGH BHATI Will the Minister of WELFARE be pleased to state

(a) the details of the welfare schemes introduced for economically weaker sections in Rajasthan, alongwith the allocations made therefor during the last three years.

(b) whether the amount allocated for implementation of such schemes have been utilised and

(c) if so, the number of people benefited from these schemes?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) (a) to (c) The relevant information is being collected from State Government of Rajasthan and will be laid on the Table of the House

[English]

Pending Cases with Industrial Tribunals

255. SHRI MOHAN RAWALE

SHRI JAI PRAKASH AGARWAL

Will the Minister of LABOUR be pleased to state

(a) whether a large number of cases are pending in the Central Government Industrial Tribunal-cum-Labour Court and State Level Labour Courts for a long time,

(b) if so, the latest position in this regard

(c) the reasons for pendency of these cases and

(d) the steps taken or proposed to be taken by the Government for expeditious trial of the pending cases?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) (a) to (d) The information is being collected